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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH.

Registration O.A. No. 703 of 1987

Rajendra Prasad Pandey Applicant.

Versus

Senior Superintendent of
Post Offices Azamgarh
and another Respondents.

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon'ble Mr. V.K. Seth, Member (A)

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

The respondent no. 2 was appointed as Extra Departmental Branch Post Man, Meh Nagar, Azamgarh and certain charges of corruption and embezzlement were levelled against him and consequently, he was put off duty pending finalisation of disciplinary proceedings/ Judicial proceedings against him, and the applicant was appointed against the said post in place of respondent no. 2 till finalisation of the disciplinary proceedings against him or till regular appointment is made. Thereafter, it appears that the higher authorities have reviewed the matter and the respondent no. 2 who was put off duty till finalisation of disciplinary proceedings was ordered to be put back to duty by respondent no. 1 vide order dated 30.6.1987. It is the order which is under challenge by the applicant. In our opinion, it is for the department to consider or review the matter of the respondent no. 2 and to take any decision in accordance with law or the instructions and

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guide-lines laid down in the departmental instructions but the applicant has no right to challenge the same.

2. Accordingly, this application ~~fails~~ fails and it is hereby dismissed. There will be no order as to costs.

W.S.
Member(A)

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Vice-Chairman

Dated: 8.4.1993

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